

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 17.12.2019

**ORDER NO. 275 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi as follows:-

On **18.12.2019 at 10.30 a.m.** Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member(Judicial) will hear the following Anti Dumping matter:-

AD/STAY/50742/2019 in AD/52172/2019

Note:- On 18.12.2019 Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will hear Customs, Excise and Service Tax Division Bench matters after Anti Dumping Matters are over. On 18.12.2019 Single Member Bench matters will be heard by Sh. Anil Choudhary, Hon'ble Member (J), Ms. Rachna Gupta, Hon'ble Member (J) after anti dumping matters are over.

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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**Asst. Registrar**